

Annexure-7

Name of the corporate debtor: Superways Enterprises Private Limited

Date of commencement of CIRP: 26/07/2022

List of creditors as on: 09/02/2024

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
1	Department of State Tax	Government of Maharashtra		38,14,165	38,14,165.00					NIL		NIL	NIL	NIL	
2	Department of Income Tax (TDS)-1 (2) (3)	Government Of India		1,55,23,52,740.00	1,55,23,52,740.00					NIL		NIL	NIL	NIL	
3	Department of CGST	Government of India		2,83,67,625.00	2,83,67,625.00					NIL		NIL	NIL	NIL	
	TOTAL			1,58,45,34,530.00	1,58,45,34,530.00					0.00%	0.00%				